Sub: Amendments in Chapter-4 of Hand Book of Procedures 2015-2020, related to nominated agencies –reg

In exercise of powers conferred under Para 2.04 of the Foreign Trade Policy 2015-2020, as amended from time to time, the Director General of Foreign Trade, in public interest, makes the following amendments in Hand Book of Procedures 2015-2020 as under:

1. Para 4.94 (a) is deleted.

Effect of this Public Notice: Power of Regional Authorities of DGFT to issue/renew Nominated Agency Certificates has been removed.

(Alok Vardhan Chaturvedi)
Director General of Foreign Trade

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